

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/01793/2018
DATED THIS THE 25TH DAY OF APRIL, 2019

HON'BLE DR K. B SURESH....MEMBER (J)

N. Sripatha Rao
S/o R. Narasimha Rao
Aged about 61 years
R/a 104, Kings & Queens Apartments
Chunchugatta Main Road,
Near Silicon City School, Konanakunte
Bangalore – 560 062

...Applicant

(By Advocate Shri Izzhar Ahmed)

Vs.

1. The Principal Registrar
Central Administrative Tribunal
Principal Bench
No. 61/35, Copernicus Marg
New Delhi – 110 001

2. Union of India
Represented by the Secretary,
Department of Personnel and Training (AT Division)
North Block,
New Delhi – 110 001

3. The Secretary,
Department of Expenditure
Ministry of Finance
Vyaya Vibhag,
Room No. 214, Ashoka Marg
New Delhi – 110 001

...Respondents

(By Shri Gajendra Vasu, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Both counsels submit that an Office Order favoring the applicant is in process and may be issued within the next one week. Therefore, there is no need to keep the matter pending.

2. With liberty, the matter is therefore disposed off. No order as to costs.

(DR K B SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the Applicant in OA No.170/01793/2018

- Annexure A1** : Copy of Office Order dated 05.07.2016
- Annexure A2** : Copy of Office Order dated 21.07.2016
- Annexure A3** : Copy of letter dated 23.08.2016
- Annexure A4** : Copy of OM dated 29.09.2016
- Annexure A5** : Copy of representation dated 05.01.2017
- Annexure A6** : Copy of impugned order dated 17.11.2017
- Annexure A7** : Copy of letter dated 21.11.2017
- Annexure A8** : Copy of notification dated 25.07.2016
- Annexure A9** : Copy of extract rule of FR 22 (1) (a (1)
- Annexure A10** : Copy of OM dated 27.07.2017
- Annexure A11**: Copy of reply under RTI dated 08.11.2017

Annexures with Memo

- Annexure M1**: Copy of OM dated 12.12.2018

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